

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.
O.A. NO. 991 of 1992.

Between

Dated: 4.12.1992.

G. Narasimha Reddy

Applicant
...
And

1. Chief Personnel Officer, S.C. Railway, Rail Nilayam, Secunderabad.
2. Chief Claims Officer, South Central Railway, Rail Nilayam,
Secunderabad.

... Respondents.

Counsel for the Applicant
Counsel for the Respondents

: Sri. G.V. Subba Rao.
: Sri. N.V. Ramana, SC for Railways

CORAM:

Hon'ble Mr. R. Balasubramanian, Administrative Member
Hon'ble Mr. C.J. Roy, Judicial Member

The Tribunal made the following order:-

On a request by Sri. G.V. Subba Rao, counsel for the applicant, list this case on 9.12.1992 for orders. Heard Sri. N.V. Ramana, counsel for the respondents also. The interim order, which expires on 7.12.1992 is extended till 10.12.1992.

8/12/92
Deputy Registrar (Judl.)

Copy to:-

1. Chief Personnel Officer, South Central Railway, Rail Nilayam, Secunderabad.
2. Chief Claims Officer, South Central Railway, Rail Nilayam, Secunderabad.
3. One copy to Sri. G.V. Subba Rao, advocate, CAT, Hyderabad.
4. One copy to Sri. N.V. Ramana, SC for Railways, CAT, Hyd.
5. One spare copy.

Rsm/-

W.S.L.D
10/12/92

O.A. 991/92

TYPED BY

COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CHECKED BY

APPROVED BY

HYDERABAD BENCH

HYDERABAD

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: AT HYDERABAD

To be kept on
9/12/92

V.C.

THE HON'BLE MR.

AND

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY:M(J)

AND

THE HON'BLE MR.C.J. ROY : MEMBER(JUDL)

Dated: 4/12/ 1992

ORDER/JUDGMENT:

R.A. / C.A. / M.A. No.

in

O.A. No.

991/92

T.A. No.

(W.P. No.)

Admitted and Interim directions issued
and list the case on 10/12/92
Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered/Rejected

No order as to costs.

pvm.

